

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10507 of 2013

(Arising out of OIO-31/DEM/VAPI/2012 dated 14/12/2012 passed by Commissioner of Central Excise, Customs and Service Tax-VAPI)

Ajay Kuralkar

.....Appellant

Deputy Manager & Authorised Signatory,
M/S. Alok Industries Limited, Plot No. 17/5/1, & 521/1 Saily,
SILVASSA, GUJARAT

VERSUS

C.C.E. & S.T.-Vapi

.....Respondent

4th Floor...Adharsh Dham Building,
Opp. Town Police Station, Vapi-Daman Road, Vapi
Vapi, Gujarat-396191

APPEARANCE:

Shri Vishal Agarwal, Shri Sunil Navandar & Ms. Dimple Gohil, (Advocates)
for the Appellant

Shri J A Patel, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 10.05.2022
DATE OF DECISION: 20.10.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10491 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul